

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).24191-24192/2008

BHAGWAN DAS & ORS.

Petitioner(s)

VERSUS

STATE OF.U.P. & ORS.

Respondent(s)

(With office report )

WITH SLP(C) NO. 24193-24194 of 2008 (With office report)

Date: 20/11/2008 These Petitions were called on for hearing today.

For Petitioner(s)

Ms. Suchita Sharma,Adv.

Ms. Garima Prashad,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
ORDER

Petitioner has to disclose proper proof of service so far as Respondent No. 1 is concerned on or before 11.12.2008.  
List the matter on 11.12.2008.

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(S.G.SHAH)  
Registrar